

CA. 332/94

10.04.01

Hon. Mr. Rafiq Uddin, J.M.
Hon. Mr. S. Biswas, AM.

None for the applicant. It is seen that there was no representation on behalf of the applicant even in the previous occasions. P. Srivastava, proxy counsel to Sri S Chaturvedi, counsel for respondents. CA is dismissed in default and for want of prosecution.

G.N.
AM.

Ry
J.M.

Ans